

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

RST.A 8/2023 IN C.P. (IB)/3939(MB)2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **PREFECT RELATIONS PRIVATE LIMITED**
VS
MY OWN ECO ENERGY PRIVATE LIMITED

Appearance (via video-conference):

For the Applicant : Jaskaran Narula i/by Digajmaan
Mishra and Shantanu Malik
For the Respondent : None present

IBC under Sec 9 Rule 11 of NCLT, 2016

ORDER

8/2023

Applicant is directed to issue Notice to the Respondent, intimating the next date of hearing by all available means (i.e. Speed Post, e-mail, etc.) and to place on record Affidavit of Service enclosing therewith proof of service of Notice on the Respondent, Personal Guarantor, at least two days before the adjourned date. The Applicant is directed to serve a copy of the main Company Petition to the Respondent if not served earlier. List this matter on Board on 19.04.2023.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)